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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

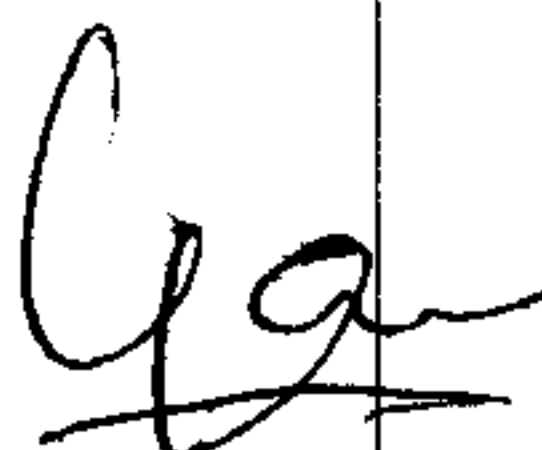

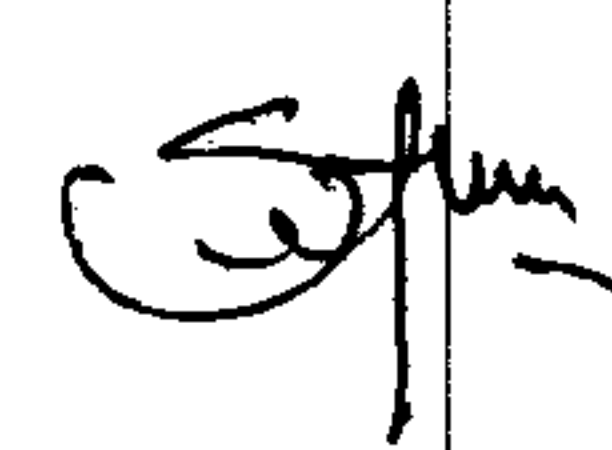
IA 419/2017 In C.P. (I.B) No. 40/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018**

Name of the Company: Satish Kumar Gupta RP of Essar Steels India Ltd.
V/s.
Odisha Slurry Pipeline Infrastructure Ltd & Anr.

Section of the Companies Act: Section 60(5) r/w Section 12 of the Insolvency
and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	1. Gaurav I Mathur Sr. Counsel. M. H. Thakur with	Advocate	Respondent No. 2	
2.	2. Animesh Bisht Abhishek Mukherjee Sahil Shah	Advocates	Applicant	
3.	3. Saurabh Amin Sr. Counsel Percy Kavina with	Adv.	Resp. No 1	

ORDER

Learned Advocate Mr. Animesh Bisht with Learned Advocate Mr. Abhishek Mukherjee with Learned Advocate Mr. Sahil Shah present for Applicant. Learned Senior Advocate Mr. Percy Kavina with Learned Advocate Mr. Saurabh Amin present for Respondent no. 1. Learned Senior Advocate Mr. M H Thakur with Learned Advocate Mr. Gaurav Mathur present for Respondent no. 2 in IA 419/2017.

Learned Advocate Mr. Saurabh Amin filed Vakalatnama for Respondent no. 1.

Learned Advocate Mr. Gaurav Mathur filed Vakalatnama for Respondent no. 2.

Respondents shall file their reply within one week serving a copy in advance to other side.

List the matter on 19.01.2018 for hearing.



MANORAMA KUMARI
MEMBER JUDICIAL



BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 09th day of January, 2018.

ORDER